

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1518(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	ALDOUS COMMODITIES PRIVATE LIMITED VS AANCHAL ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Abhrajit Mitra, Sr. Adv. ] For the Operational Creditor  
Mr. D.N.Sharma, Adv. ]  
Mr. Rahul Sharma, Adv. ]  
Ms. Nairajana Ghosh, Adv. ]  
Mr. Saptarshi Kar, Adv. ]

Mr. Ratnako Banerji, Sr. Adv. ] For the Corporate Debtor  
Mr. Jishnu Choudhury, Adv. ]  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Pranav Sharma, Adv. ]

**ORDER**

1. Ld. Sr. Counsel / Counsel on both sides present.
2. Heard Ld. Sr. Counsel for the Operational Creditor.
3. Ld. Sr. Counsel appearing for the Corporate Debtor seeks some time to submit on the matter.
4. At request, List the matter on **13/02/2023**.
5. It is made clear that no further adjournment will be granted in the matter.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**